

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).21790-21791/2008

VIDARBHA YOUTH WELFARE SOCIETY & ANR. Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)

(With appln(s) for permission to file SLP, amendment of the petition, permission to file additional documents and prayer for interim relief and office report)

WITH SLP(C) NO. 21788-21789 of 2008
(With prayer for interim relief and office report)
SLP(C) NO. 22103 of 2008
(With prayer for interim relief and office report)
SLP(C) NO. 22892 of 2008
(With prayer for interim relief and office report)

Date: 04/10/2012 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Anagha S.Desai,Adv.

Mr. Prashant Chaudhary

For Respondent(s)

Mr. S. Chandra Shekhar,Adv.

Mr.Amitesh Kumar,adv.

Mr. Gopal Singh ,Adv

Ms. Asha Gopalan Nair ,Adv

Mr.M.J.Paul,adv.

UPON hearing counsel the Court made the following
O R D E R

contd...2

Await return of notice of respondent No.5.
List the matter on 29.11.2012.

| | | (Sunil Thomas) |
| | | Registrar |